

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, HYDERABAD BENCH, HELD ON 03.12.2020 AT 11:00 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	TP No.28/HDB/2016
COMPANY PETITION/APPLICATION NO.	IA No.205/2019 in CP No.53/2008
NAME OF THE COMPANY	Vision Broadband Services Pvt Ltd & (03) others
NAME OF THE PETITIONER(S)	SY Sri Kumar
NAME OF THE RESPONDENT(S)	Vision Broadband Services Pvt Ltd & (03) others
UNDER SECTION	397/398

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

1. Matter taken up for hearing through video conference.
2. Mr. VS Raju, counsel for the R1 to R3 appeared through video conference.
3. Counsel for the Petitioner called absent.
4. For hearing submissions in IA and main CP, matter adjourned at request.
5. Put up the matter on 24.12.2020

  
**MEMBER TECHNICAL**

  
**MEMBER JUDICIAL**

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